NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	Hearing	391/394	Dharma Systems Pvt. Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

R. RASHMI SAGAR PETITIONER 9845251467 18. Lathe Parimala vadane DOL.

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She reported that ROC sought certain clarifications from the petitioner company and that the petitioner company has not responded so far. Therefore, ROC could not file report.

Petitioner counsel is directed to submit clarification as sought by the ROC.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)